

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2013 &
IA. Nos. 223 of 2013 & 40 of 2014

Dated : 7th July, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Indian Hotels Co. Ltd & Anr. ... Appellant(s)

Versus

**Maharashtra Electricity
Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Ms. Kanika Chugh

Counsel for the Respondent(s) : Mr. Harinder Toor
Mr. Mukesh Kumar
Mr. R. Dubal (Rep.) for R-2

ORDER

We have heard the learned counsel for the parties. Written Submissions have been filed by both the parties.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt